

(a) whether Government have introduced any scheme for the upliftment of Lanjia Saura tribe living in Koraput district of Orissa;

(b) if so, the details thereof;

(c) whether there has not been any change in the standard of living of this tribe despite various measures taken by Government for their socio-economic development; and

(d) if so, the steps taken for the upliftment of this tribe?

THE DEPUTY MINISTER IN THE MINISTRY OF WELFARE (SHRIMATI SUMATI ORAON): (a) and (b). Yes, Sir. A micro project has been formulated for the Lanjia Sauras identified as a primitive tribal group in 8 villages of Sogada Gram Panchayat in Gunupur sub-Division of Koraput District for accelerating their socio-economic development. The special schemes in the micro project include those of education, health, housing, communication, drinking water supply and resettlement, etc. A separate Lanjia Saura Development Agency has been established to ensure effective implementation of various schemes meant for this group. Action plan has been prepared with a total outlay of Rs. 44.90 lakhs to assist 134 families.

(c) The measures taken by the Government have benefitted these people. Report received from the State Government indicates that standard of living of this tribe is improving.

(d) Does not arise.

Provision of Creches in Government Colonies

2187. SHRI RAMASHRAY PRASAD SINGH: Will the PRIME MINISTER be pleased to state:

(a) the policy in regard to providing of creches in Government colonies;

(b) whether the policy has been implemented;

(c) if not, the reasons therefor; and

(d) the steps proposed to be taken to provide creches in Government colonies?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES & PENSION AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM): (a) There is no Government Policy in regard to providing of creches in Government Colonies. However, Grih Kalyan Kendra, a Society registered under the Societies Registration Act, 1860 and working under the aegis of Department of Personnel & Training is running creches in some of the Government residential colonies.

(b) and (c). Do not arise.

(d) Does not arise.

However, Grih Kalyan Kendra is running 25 creches and the NDMC 8 creches in the Government residential colonies.

Rally Staged by Scientists

2188. SHRI SWAMI PRASAD SINGH: Will the PRIME MINISTER be pleased to state:

(a) whether scientists and research Fellows have staged a rally in New Delhi, recently;

(b) if so, the reasons therefor; and

(c) the steps Government propose to take for redressal of their grievances?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND THE MINISTER OF STATE IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI K.R. NARAYANAN). (a) and (b). There has been no general rally by the Scientists. However, the Research Fellows of ICAR Institutes staged a rally on 15th July, 1988 regarding enhancement of fellowship and terms and conditions of Research Fellows.

(c) Steps have been taken for redressal of the grievances of Scientists and Research Fellows by improving the pay scales of scientists and the emoluments of research fellows. Government have issued revised guidelines on emoluments and other conditions of service for research personnel in R & D programmes of the Central Government Departments/Agencies.

Resident Schools in Tribal Areas

2189. SHRI MURLIDHAR MANE: Will the Minister of WELFARE be pleased to state:

(a) whether there is any plan under consideration to assist the State Government to establish one residential school in each gram panchayat in tribal areas; and

(b) if so, the details thereof and if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF WELFARE (SHRIMATI SUMATI ORAON): (a) and (b). No, Sir. Establishment of residential schools is a State sector scheme. However, Special Central Assistance is made available on specific proposals submitted by the State Governments for construction of residential schools for primitive tribes.

Development of Backward Areas

2190. SHRI JAGANNATH PATNAIK: Will the Minister of WELFARE be pleased to state:

(a) the special measures Government propose to take for the overall improvement of economically backward chronically drought affected districts like Kalahandi in the State of Orissa; and

(b) whether any programme has been finalised and money sanctioned and if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF WELFARE (SHRIMATI SUMATI ORAON): (a) and (b). The information is being collected and will be laid on the Table of the House.

Incentive for Multinationals for Procuring Electronic Goods

2191. SHRI LAKSHMAN MALLICK: Will the PRIME MINISTER be pleased to state:

(a) whether Government propose to evolve an incentive package to lure multinational corporations to procure the bulk of their requirements in electronics from India;

(b) if so, whether any study has been made in this regard; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENTS OF OCEAN DEVELOPMENT ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI K.R. NARAYANAN): (a) to (c). A number of incentives have been extended to multinational companies for procuring electronic goods/establishing production base in the country for meeting their requirements. These incentives include five year tax holiday and permitting 100% foreign equity holding, in 100% Export Oriented Units (EOU) and those located in the Export Processing Zones (EPZ). In addition, the Cash Compensatory Support (CCS) scheme has recently been extended to cover these units.

New Sainik Schools

2192. PROF. NARAIN CHAND PARASHAR: Will the Minister of DEFENCE be pleased to state:

(a) whether any State has approached Union Government for setting up new Sainik Schools during the remaining years of the Seventh Plan; and

(b) if so, the details thereof and the likely date by which new Sainik Schools will be opened?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE PRODUCTION & SUPPLIES IN THE MINISTRY OF DEFENCE